

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(C/ACT)/60/KOB/2024 in CP(C/ACT)/28/KOB/2022
SECTION	RULE 11
NAME OF PARTIES	THARAKAN WEB INNOVATIONS PVT LTD V/S USHA KRISHNAKUMAR & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JOSEPH & KURIYAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23 April 2024

ORDER

IA(C/ACT)/60/KOB/2024 in CP(C/ACT)/28/KOB/2022

This is an IA bearing No. 60/KOB/2024 filed by the Applicant (Respondent in the main CP(C/ACT)/28/KOB/2022) to take on record some additional documents. In the said application, the Applicant has arrayed 8 respondents as parties.

Learned Counsel, Mr. Sharad Kodianthara appears on behalf of the Applicant (Respondent in the main CP(C/ACT)/28/KOB/2022). Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Respondents and seeks time to file reply affidavit. Time granted, let the reply affidavit be filed within a period of 2 weeks, after serving copy of the same on the other side.

List this matter for further consideration on **28.05.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T. KRISHNA VALLI
MEMBER (JUDICIAL)